

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 54138/2023

(Arising out of impugned final judgment and order dated 22-09-2023 in CRLA No. 91/2001 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

KAILASH

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.40596/2024-EXEMPTION FROM FILING O.T. and IA No.40595/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 23-02-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Gaurav Agarwal, Sr. Adv.
Mr. Daleep Dhayani, Adv.
Mr. Abhishek Yadav, AOR
Mr. Saurabh Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is allowed.

Delay condoned.

Issue notice, returnable on 15.04.2024.

Learned senior counsel for the petitioner is permitted to
serve standing counsel for the State.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)